

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 10.03.2017
Court No. : 10
Item No. : 53

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 335 OF 2016
WITH PRAYER FOR INTERIM RELIEF

EXECUTIVE ENGINEER, ELECTRICITY
DISTRIBUTION DIVISION-FIRST,
DISTRICT MIRZAPUR

...PETITIONER(s)

VERSUS

SHANKAR DAYAL SINGH

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 19-01-2016 when the Hon'ble Court was pleased to pass the following Order:

"Issue notice.

Until further orders, the operation of the impugned judgment and order dated 17.09.2015 passed by the High Court in Writ C. No.53532 of 2015, shall remain stayed. "

Accordingly, show cause notice was issued to the sole Respondent on 28-01-2016 through Registered A.D post. Mr. Prashant Kumar, Advocate has put in appearance on behalf of sole Respondent.

Service is complete.

Thereafter, the matter was lastly listed before the court of Ld. Registrar on 09-05-2016 when the following order was passed:

"Four weeks' time, as last opportunity, is granted to the sole respondent for filing counter affidavit.

Registry to process the matter thereafter for listing before the Hon'ble Court, as per rules, irrespective of the fact as to whether counter affidavit is filed or not."

It is submitted that Mr. Prashant Kumar, Advocate has on 26-07-2016 filed Counter Affidavit on behalf of sole respondent and the same has been included in the paper books.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 08th day of March, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Pradeep Misra, Advocate.

Mr. Prashant Kumar, Advocate.

ASSISTANT REGISTRAR